

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH



O.A. NO. 65 OF 1991.

~~Case No.~~

DATE OF DECISION 15-3-1995.

Shri Hemu Bhagwanji, Petitioner

Mr. B.B. Gogia, Advocate for the Petitioner (s)

Versus

Union of India & Ors. Respondents

Mr. B.R. Kyada, Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. N.B. Patel, Vice Chairman.

The Hon'ble Mr. K. Ramamoorthy, Admn. Member.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

6

Shri Hemu Bhagwanji,
Hindu, Adult,
Aged about 35 years,
Occu: Railway Service,
Office of the Inspector of Works,
Western Railway,
Morvi.

..... Applicant.

(Advocate: Mr. B.B. Gogia)

Versus.

1) Union of India,
Owning & Representing
Western Railway, through:
General Manager,
Western Railway,
Churchgate, Bombay.

2) Divisional Railway Manager,
Western Railway, Rajkot Division,
Kothi Compound, Rajkot.

3) Shri Kishore Kunverji,
Hindu, Adult, Occu: Service,
Add: Office of the Inspector
of Works, Western Railway,
Morvi.

4) Shri Gunvant Nanji,
Hindu, Adult, Occu: Service,
Add: Office of the Inspector
of Works, Western Railway,
Morvi.

.... Respondents.

(Advocate: Mr. B.R. Kyada)

ORAL ORDER

O.A. No. 65 OF 1991

Date: 15-3-1995.

Per: Hon'ble Mr. N.B. Patel, Vice Chairman.

Mr. Gogia for the applicant seeks permission
to withdraw the O.A. Permission granted. O.A. stands
disposed of as withdrawn. No order as to costs.

12
(K. Ramamoorthy)
Member (A)

7
(N.B. Patel)
Vice Chairman